

(a) whether the proposal to associate private sector in house construction activities in the capital has been finalised;

(b) if so, the broad outlines thereof; and

(c) the time by which the proposal is likely to be implemented ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) No, Sir.

(b) and (c). In view of reply to part (a), these questions do not arise.

[*Translation*]

**Roof collapse in hostel of Safdarjang Hospital**

\*171. SHRIMATI MANORAMA SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the roof of the hostel of resident doctors of Safdarjang hospital, New Delhi collapsed sometime ago;

(b) whether for quite some time there has been an apprehension about the collapsing of the roof;

(c) if so, the justification for allotting accommodation to the resident doctors in dangerous hostel; and

(d) whether any responsibility has been fixed in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE)

(a) Yes, Sir. It is a fact that on 15th June, 1988, the Galvanized Iron sheet roof of four rooms in the barracks occupied by the Junior Doctors were blown away due to high velocity of wind.

(b) and (c). No, Sir. C P.W.D. authorities who maintain the building in the

Hospital had not declared the building as structurally defective or unsafe.

(d) Since the roof of the hospital barracks was damaged not due to any structural defects but due to high velocity wind, no officer has been found responsible.

[*English*]

**Flights of international airlines from Calcutta**

\*173. SHRI BASUDEB ACHARIA : SHRI MATILAL HANSDA :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the names of international airlines operating their flights from Calcutta;

(b) whether some other foreign airlines are likely to operate from Calcutta the near future; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) At present, the following international airlines are operating to/through Calcutta : Aeroflot, Bangladesh Biman, Druk Air of Bhutan, JAI Yugoslav airlines, Royal Nepal airlines, Royal Jordanian airlines, Singapore airlines, Thai airways and our own international airlines, Air India and Indian Airlines.

(a) No such proposal has been received.

(c) Does not arise.

**Raids by drug authorities**

\*174. SHRIMATI PRABHAWATI GUPTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of raids done by drug manufacturers in Delhi and other Union Territories during the last one year;

(b) the names of spurious and sub-standard drugs discovered from them;

(c) the number of persons prosecuted under the law; and

(d) the steps taken by Government to check spurious and sub-standard drugs ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):**

(a) to (c). Raids are conducted by the State Drug Control authorities only when they have a reason to believe that spurious/sub-standard drugs are being manufactured. According to information available, 3 raids have been conducted in Delhi during the last one year and no spurious/sub-standard drug were found.

(d) The steps taken by the Drugs Controller, Delhi Administration are given in the statement laid on the Table of the Sabha.

#### Statement

Steps taken by the Drug Controller, Delhi Administration to check spurious and sub-standard drugs.

1. Samples of drugs are being test purchased through decoy customers from chemists. These samples are quickly got screened. In case, where there is a doubt about the quality of the drug, the premises from which the sample was taken, is raided and appropriate action is taken.
2. An Intelligence Cell of the Department attends to complaints received from the public. These complaints are forthwith investigated. Close liaison is also maintained with the manufacturers and dealers with a view to obtain information regarding movement, if any, of drugs of doubtful quality.

3. Activities of persons having doubtful reputation is being kept under watch by the department.

4. In depth surprise inspections are being carried out regularly and samples are taken to keep watch over the quality of drugs manufactured and sold.

5. Exhibitions are being held with a view to educate the consumers. Do's and Don'ts to be followed by the consumer while purchasing drugs are being displayed in these exhibitions.

6. Liaison is maintained with the local police to check and stop movement and sale of drugs of doubtful quality through unauthorised and illicit channels.

7. Persons, dealers, manufacturers caught dealing in spurious drugs are prosecuted under the provisions of Drugs and Cosmetics Act.

#### Unemployment insurance scheme

\*175. SHRI S.B. SIDNAL :

SHRI G.S. BASAVARAJU :

Will the Minister of LABOUR be pleased to state :

(a) whether an unemployment insurance scheme to provide relief to those rendered jobless due to technological upgradation and modernisation in public/private sector is being considered;

(b) whether a scheme mooted by the All India Organization of Employers (AIOE) alongwith a proposal to float a national fund for its financing has been recommended to Union Government; and

(c) if so, the main points of the scheme and to what extent it will be of help to those who are rendered unemployed due to technological upgradation and the total number of such persons ?

**THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) :**